

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 533**  
ANSWERED ON 29/11/2024

**MSP FOR TEA AND COFFEE CROPS**

533. SHRI VAIKO:  
SHRI M. SHANMUGAM:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether representations have been received for extending Minimum Support Price (MSP) to crops like tea and coffee, in the interest of plantation growers and sustainability of the industry;
- (b) if so, the response of Government;
- (c) whether Government would consider providing MSP to tea and coffee crops etc., to prevent cartelization because of which only the middlemen flourish and tea and coffee industry suffers; and
- (d) if so, the details thereof, if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI JITIN PRASADA)

(a) to (d) Representations were received for inclusion of crops of Tea and Coffee under Minimum Support price (MSP). However, Government of India presently fixes Minimum Support Prices (MSP) for 22 mandated agricultural crops on the basis of the recommendations of the Commission for Agricultural Costs & prices (CACPC) after Considering the views of State Governments and Central Ministries/Departments concerned and other relevant factors. The mandated crops for MSP are paddy, jowar, bajra, maize, ragi, tur(arhar), moong, urad, groundnut, sunflower seed, soyabean, sesamum, nigerseed, cotton, wheat, barley, gram, lentil(masur), rapeseed/mustard, safflower, jute and copra.

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